

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.610**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

MODERNIZATION OF FIRE SERVICES

610. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the expansion of fire services in the States under the 'Scheme for Expansion and Modernization of Fire Services in the States'; and**
- (b) the details of projects approved, central assistance provided and fund utilized and the progress of the sanctioned works as on date, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Recognizing the need for expansion and modernisation of fire services in the States, Fifteenth Finance Commission recommended a provision of Rs.5000 crore for strengthening the fire services at state level. Therefore, Central Government has launched the “Scheme for Expansion and Modernisation of Fire Services in the States” on 04.07.2023.

Under the Scheme, the concerned State Governments contribute 25% (except for North-Eastern and Himalayan States which shall contribute 10%) of the total cost of the projects / proposals from their respective States resources. Remaining cost is borne by the Central Government.

Under the Scheme, the States are undertaking expansion of Fire Services by setting up of new fire stations; strengthening of state training centres and capacity building of the firefighter, volunteers and community; and Modernisation of Fire Services by procuring modern firefighting equipment and strengthening of state headquarters and urban fire stations.

Directorate General (Fire Service, Civil Defence & Home Guards) [DG (FS, CD & HG)] conducts meetings with all the States to review the status of submitted proposals under the Scheme and provide necessary support to expedite implementation of the project as well as the utilisation of funds. DG (FS, CD & HG) has also issued advisories to all concerned Chief Secretaries as well as Heads of Fire Services of the States at regular intervals to expedite fund utilisation for release of subsequent instalments.

(b) : Central Government has approved the proposals of all twenty-eight (28) states for financial assistance for their projects on expansion and modernisation of fire services in the respective States under the

Scheme. As on date, a total of Rs.1798.20 crore has been released to the States. The State-wise details of the funds approved and released by the Central Government under the Scheme are at Annexure.

State-wise details of the approved financial outlay, central financial assistance and funds released by Central Government under the Scheme

(Rupees in crores)

Sl. No	List of States	Approved Financial outlay	Central financial assistance from P&CB funding window under NDRF	Commensurate State Share	Fund released
1	Andhra Pradesh	252.86	189.65	63.21	132.76
2	Arunachal Pradesh	63.95	57.56	6.39	34.54
3	Assam	107.47	96.74	10.73	29.02
4	Bihar	340.90	255.68	85.22	76.70
5	Chhattisgarh	147.75	110.81	36.94	33.24
6	Goa	42.16	31.50	10.66	31.50
7	Gujarat	339.18	254.13	85.05	76.24
8	Haryana	117.19	87.47	29.72	26.24
9	Himachal Pradesh	65.33	58.80	6.53	41.16
10	Jharkhand	147.97	110.98	36.99	33.29
11	Karnataka	329.90	247.43	82.47	74.23
12	Kerala	162.25	121.07	41.18	36.32
13	Madhya Pradesh	397.54	297.15	100.39	89.15
14	Maharashtra	614.09	460.30	153.79	138.09
15	Manipur	45.00	40.50	4.50	28.35
16	Meghalaya	44.37	39.94	4.43	11.98
17	Mizoram	40.00	36.00	4.00	25.20
18	Nagaland	40.05	36.05	4.00	36.05
19	Odisha	200.38	150.29	50.09	105.20
20	Punjab	131.56	98.67	32.89	29.60
21	Rajasthan	388.94	291.71	97.23	87.51
22	Sikkim	32.25	29.03	3.22	20.32
23	Tamil Nadu	373.27	279.95	93.32	195.97
24	Telangana	190.14	142.61	47.53	99.83
25	Tripura	42.36	38.12	4.24	26.69
26	Uttar Pradesh	768.67	576.50	192.17	172.95
27	Uttarakhand	78.89	71.00	7.89	21.30
28	West Bengal	376.76	282.57	94.19	84.77
